# RAJYA SABHA [December, 2003]

#### Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Madam, on behalf of Shri Ravi Shankar Prasad, I beg to lay on the Table under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1996, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification G.S.R. 715 (E) dated the 8<sup>th</sup> September, 2003, publishing the Cable Television Networks (Second Amendment) Rules, 2003. [Placed in Library. *See* L.T. - 8208/03]

### I. Report and Accounts (2002-2003) of the Andrew Yule and Company Limited, Kolkata and related papers

### II. Report and Accounts (2002-2003) of the Rehabilitation Industries Corporation Limited, Kolkata and related papers

THE MINIS IER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA): Madam, on behalf of Shri Santosh Kumar Gangwar, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- I. (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. -8213/03]
- II. (a) Forty-fourth Annual Report and Accounts of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2002-2003, together with " the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T.-8212/03]

# Report and Accounts (2002-2003) of the Visakhapatnam Dock Labour Board, Visakhapatnam and related papers

SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA : Madam, on behalf of Shri Dilip Kumar Mansukhlal Gandhi, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:-

- (a) Annual Report and Accounts of the Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. LT.-8066/03]

# Report and Accounts (2002-2003) of the Spices Trading Corporation Limited, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRI SATYABRATA MOOKHERJEE): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Twentieth Annual Report and Accounts of the Spices Trading Corporation Limited, Bangalore, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T.-8240/03]

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